

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 30

**CP (IB) No. 226/Chd/Pb/2022
Under Section 94, IBC 2016**

In the matter of:-

Suman Nanda, PG,
S. Nanda Industries Pvt. Ltd.

...Petitioner

Present: None for the petitioner.

List on 20.12.2023 for consideration.

Sd/-
(Rajeev Mehrotra)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 27, 2023
TNV